

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29798/2026 BLAPL/10274/2026	NILAMANI BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
2	D-BLAPL/29802/2026 BLAPL/10275/2026	SK. MUSTAK ALI@GONDA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /436 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000018/2026
3	D-BLAPL/29803/2026 BLAPL/10276/2026	BALU@SOLIMAN KARADO@SOLEMAN KARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /63 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000646/2026
4	D-BLAPL/29820/2026 BLAPL/10277/2026	SIMANCHAL MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
5	D-BLAPL/29821/2026 BLAPL/10278/2026	PRADEEP KUMAR BEHERA @ SIBUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /213 /2024 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000008/2024
6	D-BLAPL/29759/2026 BLAPL/10279/2026	DEEPAK KUMAR BISWAL VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	PARJANG /407 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000531/2026
7	D-BLAPL/29814/2026 BLAPL/10280/2026	SRIKANTA DAS @ BADAL @ BADAL DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BRAJARAJNAGAR /71 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2026
8	D-BLAPL/29726/2026 BLAPL/10281/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
9	D-BLAPL/29825/2026 BLAPL/10282/2026	TUNIA @ TUNA CHANDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /213 /2024 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000008/2024
10	D-BLAPL/29730/2026 BLAPL/10283/2026	SACHIDANANDA BHOI VS STATE OF ODISHA	ABHINAV AGARWAL VS	KOTINANDA /160 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001130/2023
11	D-BLAPL/29816/2026 BLAPL/10284/2026	ANITA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /399 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000019/2025

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12	D-BLAPL/29731/2026 BLAPL/10285/2026	RAJESH KUMAR BISWAL @ MITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /186 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000011/2026
13	D-BLAPL/29903/2026 BLAPL/10286/2026	GAUTAM DALAI@GOUTAM DALAI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /22 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000011/2026
14	D-BLAPL/29827/2026 BLAPL/10287/2026	SAHIL KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SPECIAL CRIME UNIT /5 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000175/2026
15	D-BLAPL/29734/2026 BLAPL/10288/2026	RAJA@RAJESH JENA VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /558 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001216/2026
16	D-BLAPL/29431/2026 BLAPL/10289/2026	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	HARAPRASAD PANDA VS	CHAULIAGANJA /369 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001236/2026
17	D-BLAPL/29490/2026 BLAPL/10290/2026	JAYANTA KUMAR BARIK @ JAYANTA VS STATE OF ODISHA	SOUMENDRA PATTANAIK VS	PATTAMUNDAI MODEL /361 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000771/2026
18	D-BLAPL/29835/2026 BLAPL/10291/2026	PRABHAKAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JANKIA P.S. /297 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000067/2026
19	D-BLAPL/29621/2026 BLAPL/10292/2026	PANGI RAGHUNATH @ RAGHUNATH PANGI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000197/2024
20	D-BLAPL/29732/2026 BLAPL/10293/2026	RAJU KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000016/2026
21	D-BLAPL/29846/2026 BLAPL/10294/2026	MUKESH MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /180 /2026 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000124/2026
22	D-BLAPL/29716/2026 BLAPL/10295/2026	SABNATH NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /87 /2026 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000115/2026
23	D-BLAPL/29851/2026	SANATAN CHATAR	SARADA PRASAD DASH	RARUAN /76 /2024

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	BLAPL/10296/2026	VS STATE OF ODISHA	VS	A.D.J.,KARANJIA(Mayurbhanj) ST/0000068/2024
24	D-BLAPL/30380/2026 BLAPL/10297/2026	SUDHIR GURU @ SUDHIRA GURU VS STATE OF ODISHA	PURNA CHANDRA DAS VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025
25	D-BLAPL/29887/2026 BLAPL/10298/2026	DIPAK KARMI @ KARMEE VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /153 /2026 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000022/2026
26	D-BLAPL/29854/2026 BLAPL/10299/2026	PRATAP KUMAR DIGAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000160/2025
27	D-BLAPL/29860/2026 BLAPL/10300/2026	PINTU SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000048/2026
28	D-BLAPL/29891/2026 BLAPL/10301/2026	BASANTI BARIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	RAJAKANIK /467 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000718/2025
29	D-BLAPL/29892/2026 BLAPL/10302/2026	SANTANU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /116 /2026 A.D.J.,KHURDA(Khordha) ST/0000154/2026
30	D-BLAPL/28015/2026 BLAPL/10303/2026	ASHOK SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /70 /2026 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000021/2026
31	D-BLAPL/29907/2026 BLAPL/10304/2026	CHACHA @ SABYASACHI ROUTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGATSINGPUR /858 /2025 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR ST/0000023/2026
32	D-BLAPL/29869/2026 BLAPL/10305/2026	BULU SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHATILI /72 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000021/2026
33	D-BLAPL/29911/2026 BLAPL/10306/2026	SRIKHANDA KOUSALAYA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /184 /2026 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNICIPALITY GR/0000331/2026
34	D-BLAPL/29872/2026 BLAPL/10307/2026	SAYEM ALI VS	DEBASMAN DAS VS	CAPITAL P.S. /569 /2026 S.D.J.M.,BHUBANESWAR(Khordha)

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35	D-BLAPL/28141/2026 BLAPL/10308/2026	STATE OF ODISHA AMULYA NAIK VS	BAISHNAB CHARAN PATRA VS	CT/0001761/2026 ANGUL SADAR PS /595 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001540/2026
36	D-BLAPL/30028/2026 BLAPL/10309/2026	STATE OF ODISHA MANAS KUMAR LENKA VS	SURYAKANTA DWIBEDI VS	KHAJURIPADA /144 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000124/2026
37	D-BLAPL/29912/2026 BLAPL/10310/2026	STATE OF ODISHA DIBAKAR KANHOR VS	SK. ZAFARULLA VS	MANAMUNDA /200 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000161/2026
38	D-BLAPL/30077/2026 BLAPL/10311/2026	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	KHAJURIPADA /144 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000124/2026
39	D-BLAPL/28223/2026 BLAPL/10312/2026	STATE OF ODISHA UTTAM BISWAL VS	SUJIT KUMAR PATTNAIK VS	KODALA /544 /2023 A.D.J.,KODALA(Ganjam) Spl/0000004/2023
40	D-BLAPL/28263/2026 BLAPL/10313/2026	STATE OF ODISHA CHIKU @ AMIT KALET VS	RANJAN KUMAR NAYAK VS	JHARSUGUDA /294 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000890/2026
41	D-BLAPL/29873/2026 BLAPL/10314/2026	STATE OF ODISHA PANDABA BEHERA VS	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000178/2026
42	D-BLAPL/29926/2026 BLAPL/10315/2026	STATE OF ODISHA SUBRAT MAJHI VS	SOUMENDRA PATTANAIAK VS	SUNDARGARH TOWN /349 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000006/2026
43	D-BLAPL/28807/2026 BLAPL/10316/2026	STATE OF ODISHA BISHRABA DIGAL VS	LAMBODOR ACHARI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000012/2026
44	D-BLAPL/29878/2026 BLAPL/10317/2026	STATE OF ODISHA SAGAR BARAL VS	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /225 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000110/2025
45	D-BLAPL/28850/2026 BLAPL/10318/2026	STATE OF ODISHA ARUN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024

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46	D-BLAPL/29879/2026 BLAPL/10319/2026	HEMANTA MAJHI @ BABULI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /104 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000070/2025
47	D-BLAPL/29344/2026 BLAPL/10320/2026	ABHIJIT @ ABHIJEET JENA @ BABULU VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA MODEL /512 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000146/2025
48	D-BLAPL/29882/2026 BLAPL/10321/2026	BINOD KUMAR SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /426 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000056/2026
49	D-BLAPL/29928/2026 BLAPL/10322/2026	KAJAL RAHAMAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000010/2026
50	D-BLAPL/29883/2026 BLAPL/10323/2026	TAPAN CHOUDHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /77 /2026 () //
51	D-BLAPL/29884/2026 BLAPL/10324/2026	GOPINATH SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000002/2026
52	D-BLAPL/29936/2026 BLAPL/10325/2026	SOUMYA RANJAN RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000088/2026
53	D-BLAPL/29885/2026 BLAPL/10326/2026	JAYADEEP @ JAYADEV RAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	M.V.79 /166 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000140/2025
54	D-BLAPL/29913/2026 BLAPL/10327/2026	RAMESWAR CHHANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000016/2026
55	D-BLAPL/29942/2026 BLAPL/10328/2026	AJAYA NAYAK @ GIRISH CHANDRA NAYAK VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KAMAKHYANAGAR /246 /2025 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000019/2025
56	D-BLAPL/29914/2026 BLAPL/10329/2026	DOCTOR MUNDA @ SANJAYA MUNDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAGHUNATHPALI /562 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000143/2025
57	D-BLAPL/29461/2026	ASHISH KUMAR GAMANGO@GOMANGO	DR. BINODA KUMAR MISHRA	PATTAPUR (DIGAPAHANDI) /210 /2026

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	BLAPL/10330/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
58	D-BLAPL/29947/2026 BLAPL/10331/2026	ABHAYA ROUT VS STATE OF ODISHA	SITIKANT MISHRA VS	Spl/0000097/2026 JASHIPUR /176 /2024 A.D.J.,KARANJIA(Mayurbhanj)
59	D-BLAPL/29979/2026 BLAPL/10332/2026	DIPAK PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000012/2024 KHURDA SADAR /200 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha)
60	D-BLAPL/29915/2026 BLAPL/10333/2026	RAMESH PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TR/0000088/2026 PURUSHOTTAMPUR /625 /2026 SPECIAL JUDGE,CHATRAPUR(Ganjam)
61	D-BLAPL/29618/2026 BLAPL/10334/2026	ABHIMANYU SAHU VS STATE OF ODISHA	SANJUKTA MUNDA VS	Spl/0000016/2026 / / SPL.JUDGE SAMBALPUR(Sambalpur)
62	D-BLAPL/29989/2026 BLAPL/10335/2026	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	MANGU NANDY VS	TR/0000062/2026 KALIMELA /121 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
63	D-BLAPL/29917/2026 BLAPL/10336/2026	KESHABA KUNDA @ THESA KALIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	Spl/0000128/2023 JARADA /113 /2026 J.M.F.C.,PATRAPUR(Ganjam)
64	D-BLAPL/29924/2026 BLAPL/10337/2026	RAMESH JHODIA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	GR/0000167/2026 TIKIRI /240 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
65	D-BLAPL/29996/2026 BLAPL/10338/2026	SUSHANT@SUSANTA KUMAR DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	CT/0000023/2025 PHIRINGIA /16 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)
66	D-BLAPL/30004/2026 BLAPL/10339/2026	NANDI@NANDI KISHORE MAHAKUR VS STATE OF ODISHA	SAHASRANSU SOURAV VS	Spl/0000028/2026 SUBALAYA /54 /2026 DISTRICT AND SESSIONS JUDGE,SONEPAT
67	D-BLAPL/30015/2026 BLAPL/10340/2026	AJAYA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	ST/0000048/2026 / /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha)
68	D-BLAPL/30009/2026 BLAPL/10341/2026	SUBIR SINGHA VS	MAHES DAS VS	TR/0000098/2026 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON

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69	D-BLAPL/30016/2026 BLAPL/10342/2026	STATE OF ODISHA KASINATH @ KASHINATH SETHI VS	DEEPAK KU SAHOO VS	Spl/0000067/2026 PATTAMUNDAI RURAL PS /431 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000765/2026
70	D-BLAPL/30020/2026 BLAPL/10343/2026	STATE OF ODISHA VICKY MALIK VS	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000116/2026
71	D-BLAPL/29950/2026 BLAPL/10344/2026	STATE OF ODISHA SUBRAT KUMAR PATI VS	JAJATI KESHARI KHUNTIA VS	BALASORE VIGILANCE /22 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000011/2026
72	D-BLAPL/30027/2026 BLAPL/10345/2026	STATE OF ODISHA(VIG.) SIPUN BARIK VS	BIRAJA PRASAD NANDA VS	JARAPADA /455 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0001145/2026
73	D-BLAPL/30091/2026 BLAPL/10346/2026	STATE OF ODISHA BIBHISANA BANDAKI VS	SK. ZAFARULLA VS	MANAMUNDA /349 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000211/2026
74	D-BLAPL/30092/2026 BLAPL/10347/2026	STATE OF ODISHA AMARJIT MOHANTY VS	DEEPAK PANDA VS	TALABANIA /261 /2026 S.D.J.M.,PURI(Puri) GR/0001439/2026
75	D-BLAPL/29964/2026 BLAPL/10348/2026	STATE OF ODISHA TOTLE @ MD. RAZAB ALI VS	DEVASHIS PANDA VS	KUTRA /72 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000068/2023
76	D-BLAPL/30013/2026 BLAPL/10349/2026	STATE OF ODISHA SANTANU MISHRA @ SANTANU VS	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /579 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000180/2026
77	D-BLAPL/30095/2026 BLAPL/10350/2026	STATE OF ODISHA AAMIR KHAN VS	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
78	D-BLAPL/30033/2026 BLAPL/10351/2026	STATE OF ODISHA CHANDRAMANI KHUNTIA VS	BIBHUTI BHUSAN BEHERA VS	BAGDIA /32 /2026 A.D.J.,ANGUL(Anugul) CT/0000121/2026
79	D-BLAPL/29470/2026 BLAPL/10352/2026	STATE OF ODISHA TAPAN SAHU @ TAPAN KUMAR SAHU VS	PRAVASH CHANDRA JENA VS	CHATRAPUR /405 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000243/2025

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80	D-BLAPL/30096/2026 BLAPL/10353/2026	DAMODAR BEJ VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /188 /2018 A.D.J.,ANANDAPUR(Kendujhar) ST/0000012/2022
81	D-BLAPL/30141/2026 BLAPL/10354/2026	BABUNI @ SURENDRA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BALIAPANDA /35 /2026 1ST A.D.J., PURI(Puri) ST/0000300/2026
82	D-BLAPL/29822/2026 BLAPL/10355/2026	JAGANNATH SING VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /65 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000081/2026
83	D-CMP/44418/2026 CMP/1712/2026	ADITYA PRASAD PANDE VS NISAKAR PANDE	TAPAN MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000113/2020
84	D-CMP/41145/2026 CMP/1713/2026	SARAT KUMAR MISHRA VS BASANTI PANDA	AKHAYA KUMAR MISRA VS	// 2ND A.D.J.,PURI(Puri) Fao/0000005/2026
85	D-CMP/46616/2026 CMP/1714/2026	TAPAS KUMAR DAS VS ASWINE KUMAR DAS	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendujhar) IA/0000101/2023
86	D-CMP/46331/2026 CMP/1715/2026	MADHAB PRADHAN VS SADHAB PRADHAN	BIJAYA KUMAR NAYAK (3) VS	// SR CIVIL JUDGE (LEAVE RESERVE) AT IA/0000026/2019
87	D-CMP/41529/2026 CMP/1716/2026	SUBHRA RAUL VS SUBHASHREE ROUT SELVARAJOO	TANMAY MISHRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000081/2021
88	D-CMP/46329/2026 CMP/1717/2026	OMPRAKASH KHUNTIA VS KAILASH CHANDRA BEHERA	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0005829/2015
89	D-CMP/46187/2026 CMP/1718/2026	IMRAN KHAN VS NAIDA BIBI	DWARIKA PRASAD MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) EC/0000047/2025
90	D-CMP/46303/2026 CMP/1719/2026	BABAJI MALLIK VS BANABIHARI MALLIK	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (JD) CUM JMFC,MAHANGADIA CS/0000038/2022
91	D-CMP/46644/2026	ANUPAMA SAHU	HRUDANANDA MOHAPATRA	//

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	CMP/1720/2026	VS BATAKRUSHNA SAHOO	VS	CIVIL JUDGE (S.D), PIPILI(Puri) CMA/0000009/2024
92	D-CMP/46335/2026 CMP/1721/2026	M/S. NANDINI CONSTRUCTIONS, BHUBANESWAR VS MAHANADI SPUN PIPE INDUSTRIES, CUTTACK	LINGARAJ SARANGI VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000055/2019
93	D-CONTC/28252/2026 CONTC/6889/2026	BIVEKANANDA NAYAK VS SMRUTI RANJAN PRADHAN, I.A.S	ADV. VS	// 0 //
94	D-CONTC/46525/2026 CONTC/6890/2026	KANDURI CHARAN MOHANTY VS KUNJA BIHARI BADAJENA, TAHASILDAR, ATHAGARH	ADV. VS	// 0 //
95	D-CONTC/46591/2026 CONTC/6891/2026	MAHASWETA PATRA VS PABITRA MOHAN BARIK, D.E.O., KENDRAPARA	ADV. VS	// 0 //
96	D-CONTC/46686/2026 CONTC/6892/2026	DUKHABANDHU SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //
97	D-CONTC/46701/2026 CONTC/6893/2026	DEBAPRIYA NAIK VS KALPANA DORA, C.D.P.O., ICDS OFFICE, PATANA	ADV. VS	// 0 //
98	D-CONTC/46724/2026 CONTC/6894/2026	BAHADUL DAS VS SOVA SHARMA, IAS	ADV. VS	// 0 //
99	D-CONTC/46732/2026 CONTC/6895/2026	KARUNAKAR SAMAL VS SOVA SHARMA, IAS	ADV. VS	// 0 //
100	D-CONTC/46564/2026 CONTC/6896/2026	SARAT CH. MOHAPATRA VS SUSANTA KUMAR NATH, D.G OF PRISONS, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/46566/2026 CONTC/6897/2026	PRASANNA KU. MOHANTY VS SUSANTA KUMAR NATH, D.G OF PRISONS, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/46575/2026 CONTC/6898/2026	NAMITA DASH VS	SUKANTA KUMAR MISHRA VS	// 0

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103	D-CONTC/46585/2026 CONTC/6899/2026	ARAVIND AGRAWAL, IAS GOPAL CHANDRA NAYAK VS USHA PADHEE, SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA	MANAS PATI VS ADV	// // 0 //
104	D-CONTC/46587/2026 CONTC/6900/2026	BHAGYADHAR DHAL VS SRI GIRISH S.N, COMMISSIONER CUM SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA	ADV VS SANDHYARANI PANI	// 0 //
105	D-CONTC/46589/2026 CONTC/6901/2026	SIBARAM PANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	VS VS NIROJ KUMAR MAHAPATRA	// 0 //
106	D-CONTC/46590/2026 CONTC/6902/2026	SAROJ BHUSAN PANI VS GIRISH S.N,IAS, SECRETARY PANCHAYATI RAJ AND D.W DEPARTMENT, ODISHA	VS VS ADV.	// 0 //
107	D-CONTC/46773/2026 CONTC/6903/2026	ACHYUTANANDA DEY VS JUGALESWARI DASH, DSE, ORISSA	VS VS ADV.	// 0 //
108	D-CONTC/46779/2026 CONTC/6904/2026	SATYAJIT DASH MOHAPATRA VS ARAVIND AGARWAL, IAS	ADV. VS ADV.	// 0 //
109	D-CONTC/46792/2026 CONTC/6905/2026	PRAVATI MALLICK VS ARUN KUMAR NAYAK, IAS, SUB COLLECTOR, KENDRAPARA	VS VS ADV.	// 0 //
110	D-CONTC/46020/2026 CONTC/6906/2026	SREE METALIKS LIMITED VS V.SATYANARAYAN,ZONAL MANAGER,STATE BANK OF INDIA,BHUBANESWAR	ADV VS ADV.	// 0 //
111	D-CONTC/46877/2026 CONTC/6907/2026	AMIT MOHAMANSING VS NITYANANDA BARIK, OES, D.E.O., CUTTACK	ADV. VS ADV.	// 0 //
112	D-CONTC/46883/2026 CONTC/6908/2026	DR. SATCHIDANANDA MISHRA VS KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK	ADV. VS ADV.	// 0 //
113	D-CONTC/46908/2026 CONTC/6909/2026	AJAYA KUMAR SAHU VS ASWATHY S., IAS	ADV. VS VS	// 0 //

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114	D-CONTC/46650/2026 CONTC/6910/2026	CHAKRADHAR DAS VS SOVA SHARMA, IAS	ADV. VS	// () //
115	D-CONTC/46651/2026 CONTC/6911/2026	PRAFULLA KUMAR PRADHAN VS SOVA SHARMA, IAS	ADV. VS	// () //
116	D-CONTC/46656/2026 CONTC/6912/2026	PADMABATI MOHANTY VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
117	D-CRLA/24635/2026 CRLA/945/2026	LUCKY@ROCKY@PURUSHOTTAM ROUT VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BANKI /245 /2017 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000116/2017
118	D-CRLLP/25309/2026 CRLLP/75/2026	STATE OF ODISHA VS RAZA@FAIZ RAHMAN	PARTHA SARATHI NAYAK,A.G.A. VS	BISRA /83 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000060/2024
119	D-CRLMA/28910/2026 CRLMA/114/2026	PAPU@NANDA KISHORE HANHAGA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /235 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000734/2026
120	D-CRLMA/29524/2026 CRLMA/115/2026	LAXMAN DAS VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	NEMALO /161 /2026 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000167/2026
121	D-CRLMC/28947/2026 CRLMC/3652/2026	DIBYAJYOTI NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NEMALO /100 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000180/2025
122	D-CRLMC/29843/2026 CRLMC/3653/2026	RAMA SWAIN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BADAMBADI /104 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000031/2018
123	D-CRLMC/29910/2026 CRLMC/3654/2026	RANJIT KUMAR JENA @ RANJIT JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /150 /2014 J.M.F.C.,POLSARA(Ganjam) GR/0000405/2014
124	D-CRLMC/30212/2026 CRLMC/3655/2026	SIMANCHAL NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /36 /2020 J.M.F.C.,ASKA(Ganjam) GR/0000057/2020
125	D-CRLMC/29906/2026	D.VENKATESH@ ENKITI	KURESH PRASAD DASH	BHANJANAGAR /73 /2011

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	CRLMC/3656/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0000186/2011
126	D-CRLMP/30010/2026 CRLMP/1675/2026	AMLAN KUMAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 ()
127	D-CRLMP/30014/2026 CRLMP/1676/2026	MANJULATA SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// / /0 ()
128	D-CRLMP/29369/2026 CRLMP/1677/2026	INFORMANT VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	RAJKANIK /547 /2026 ()
129	D-CRLMP/30241/2026 CRLMP/1678/2026	TAPASWINI DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
130	D-CRLMP/30334/2026 CRLMP/1679/2026	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /293 /2026 ()
131	D-CRLMP/30403/2026 CRLMP/1680/2026	TITAN SAHOO VS TRINATH NAIK	RANJAN KUMAR ROUT VS	// / / ()
132	D-CRLMP/30018/2026 CRLMP/1681/2026	SK. RIZWAN ALAM VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /202 /2026 ()
133	D-CRLMP/30322/2026 CRLMP/1682/2026	SAUDAMINI SINGH VS STATE OF ODISHA	KARUNAKAR GAYA VS	// NAYAPALLI P.S. /538 /2026 ()
134	D-CRLREV/11501/2026 CRLREV/766/2026	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BALASORE VIGILANCE /30 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000030/2003
135	D-CRLREV/25576/2026 CRLREV/767/2026	CHAND MAHAMMAD VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /48 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2023
136	D-CRLREV/29639/2026 CRLREV/768/2026	SUMANTA KUARNR VS	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh)

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137	D-EXP/45113/2026 EXP/149/2026	STATE OF ODISHA SAROJ KUMAR DAS VS ENGINEER-IN-CHIEF(CIVIL), ODISHA, BHUBANESWAR	SIBA PRASAD PATI VS	Spl/0000024/2025 // ()
138	D-EXP/30412/2026 EXP/150/2026	PRAMILA BISWAL VS SOVA SHARMA, I.A.S	BASUDEV BARIK VS	// ()
139	D-FAO/37073/2026 FAO/999/2026	PRAMILA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA
140	D-ITA/14361/2026 ITA/14/2026	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS NIRMALA CHHOTRAY	SUBASH CHANDRA MOHANTY,SR.S.C (I.T) VS	Gia/0000080/2014 // INCOME TAX APPEALATE TRIBUNAL,C
141	D-MACA/44779/2026 MACA/965/2026	SANGITA DAS VS ANANTA CHARAN LENKA	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack)
142	D-MACA/45014/2026 MACA/966/2026	MANU BEHERA VS RUNU @ ROMANCHA RANJAN BISWAL	PRADEEP KUMAR MISHRA VS	Mac/0000995/2014 // A.D.J.,DEOGARH(Debagarh)
143	D-MACA/45017/2026 MACA/967/2026	RAUSAN BIBI VS COMMANDANT ITBP ,KHORDA	PRADEEP KUMAR MISHRA VS	Mac/0000002/2016 // 1ST M.A.C.T.,BBSR(Khordha)
144	D-MACA/45965/2026 MACA/968/2026	HARI SOREN VS SANGHAMITRA DAS	BISHNU BRATA SINGH VS	Mac/0000174/2021 // 3RD M.A.C.T.,BALASORE(Baleshwar)
145	D-MACA/45995/2026 MACA/969/2026	RANJITA PATRA VS SUBASH CHANDRA ROUT	BISHNU BRATA SINGH VS	Mac/0000368/2013 // 3RD M.A.C.T.,BALASORE(Baleshwar)
146	D-MACA/45026/2026 MACA/970/2026	BIRANCHI NARAYAN SAHOO VS DEBENDRA KUMAR SENAPATI	PRADEEP KUMAR MISHRA VS	Mac/0000210/2019 // 5TH M.A.C.T.,PURI(Puri)
147	D-MACA/45963/2026 MACA/971/2026	SEEMA BOSE VS RATIKANTA PARIDA	PRADEEP KUMAR MISHRA VS	Mac/0000014/2024 // 6TH M.A.C.T.,KHURDA(Khordha)
				Mac/0000002/2016

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148	D-MACA/45982/2026 MACA/972/2026	RANJULATA JENA VS SANJIB PRADHAN	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000436/2019
149	D-MACA/44033/2026 MACA/973/2026	PARBATI DAS VS DEBASMIT PADHY	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000208/2020
150	D-MACA/45661/2026 MACA/974/2026	SHRIMATI SING VS CHHANDARAM MOHANTA	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000212/2019
151	D-MACA/44037/2026 MACA/975/2026	NANDA MAJHI VS BHUPATI RAJ GOPAL RAJU	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000196/2023
152	D-MACA/44095/2026 MACA/976/2026	MARKANDA KARJEE VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T, GAJAPATI(Gajapati) Mac/0000012/2010
153	D-MACA/45689/2026 MACA/977/2026	BIDYADHAR PANIGRAHI VS SURESH CHOUDHURY	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000199/2021
154	D-MACA/44102/2026 MACA/978/2026	JEMA KARJEE VS KASTURI NAYAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T, GAJAPATI(Gajapati) Mac/0000013/2010
155	D-MACA/45674/2026 MACA/979/2026	KULBANT KAUR @ KALWONT KAUR VS M/S- TANUSHREE LOGISTICS PVT. LTD., JAIPUR, RAJASTHAN	BISHNU BRATA SINGH VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000245/2019
156	D-MACA/45889/2026 MACA/980/2026	MANAGER LEGAL CLAIM IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR VS BILASINI NAYAK	RIMJHIMBALA PATI VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000096/2024
157	D-MATA/45358/2026 MATA/338/2026	SUCHITRA MAHARANA VS ANIL KUMAR MOHARANA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000197/2022
158	D-MATA/46597/2026 MATA/339/2026	SUNITA SAHU VS UPENDRA NARAYAN SAHU	BRAHMANANDA HOTA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000597/2018
159	D-RPFAM/46327/2026	BHAGYALAXMI MOHANTY	BASUDEV PUJARI	//

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	RPFAM/272/2026	VS SANGRAM KESHARI ROUT	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
160	D-RPFAM/44989/2026	SUDEEP SARDAR	ADHIRAJ MOHANTY	Crp/0000124/2018
	RPFAM/273/2026	VS PUJA SARKAR	VS	// JUDGE, FAMILY COURT, NABARANGPUR
161	D-RSA/44859/2026	NIRANJAN @ NILAMANI PRADHAN	PABITRA KUMAR NAYAK	Crp/0000004/2026
	RSA/501/2026	VS DHRUBA PRADHAN	VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur)
162	D-RSA/32580/2026	NARASINGHA SAHU	SIBA RANJAN POLAI	RFA/0000021/2025
	RSA/502/2026	VS LIPSARANI SAHU	VS	// A.D.J.,CHATRAPUR(Ganjam)
163	D-TRP(C)/46107/2026	SHIBANI DEO	TUKUNA KUMAR MISHRA	Mat/0000001/2020
	TRP(C)/310/2026	VS PANKAJ KUMAR SINGH SAMANT	VS	// JUDGE FAMILY COURT,RAYAGADA(Raipur)
164	D-TRP(C)/46216/2026	ITISHREE SAHOO	HRUDANANDA MOHAPATRA	CP/0000036/2026
	TRP(C)/311/2026	VS AJITABH SAHOO	VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack)
165	D-TRP(C)/46323/2026	BANITA BEHERA	MANAS KUMAR CHAND	CP/0000536/2026
	TRP(C)/312/2026	VS BANSIDHAR BEHERA	VS	// JUDGE FAMILY COURT,KHURDA(Khordha)
166	D-TRP(C)/46618/2026	HARAPRIYA SAHOO	AMLAN SHAKTI PAUL	CP/0000245/2026
	TRP(C)/313/2026	VS SISHIR KUMAR SAHU @ SAHOO	VS	// JUDGE FAMILY COURT,BHUBANESWAR
167	D-TRP(C)/46718/2026	SUJATA MEHER	SAHASRANSU SOURAV	CP/0000917/2026
	TRP(C)/314/2026	VS RAKESH KUMAR MEHER	VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur)
168	D-WA/22854/2026	COMMISSIONER,BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SAIBRATA RATH	CP/0000018/2026
	WA/1346/2026	VS BIJAYA KUMAR RANA	VS	// 0
169	D-WA/44165/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	// 0
	WA/1347/2026	VS SHIBA PRASAD SATAPATHY	VS	// 0
170	D-WA/44208/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	// 0
	WA/1348/2026	VS	VS	0

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171	D-WP(C)/45813/2026 WP(C)/32290/2026	SOMNATH BISOI UMESH CHANDRA MUND VS TARULATA PRADHANI	JNYANANANDA PANDA VS	// // 0 //
172	D-WP(C)/46412/2026 WP(C)/32291/2026	GRACE JAMES SUNA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
173	D-WP(C)/37800/2026 WP(C)/32292/2026	LORD JAGANNATH MISSIONS SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
174	D-WP(C)/45096/2026 WP(C)/32293/2026	CHIEF DISTRICT MEDICAL OFFICER OFFICER, JAJPUR VS PRAHALLAD CHANDRA MALLICK	SABITA RANJAN PATTNAIK, A.G.A VS	// 0 //
175	D-WP(C)/46421/2026 WP(C)/32294/2026	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
176	D-WP(C)/45131/2026 WP(C)/32295/2026	DAMBARUDHAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
177	D-WP(C)/45823/2026 WP(C)/32296/2026	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
178	D-WP(C)/45931/2026 WP(C)/32297/2026	KALINGA INSTITUTE OF PARA MEDICAL SCIENCE, KHORDA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
179	D-WP(C)/45122/2026 WP(C)/32298/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
180	D-WP(C)/46752/2026 WP(C)/32299/2026	SANJIB KUMAR PANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	// 0 //
181	D-WP(C)/45830/2026 WP(C)/32300/2026	SABITA PADHI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //

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182	D-WP(C)/46409/2026 WP(C)/32301/2026	M/S KAMALAKANTA TRIPATHY- MM ENGINEERS AND CONSULTANTS VS THE ASST COMMISSIONER OF CT AND GST, CUTTACK 1 CENTRAL CIRCLE,CUTTACK	JIBAN JYOTI PRADHAN VS	// 0 //
183	D-WP(C)/42581/2026 WP(C)/32302/2026	ABHIMANYU BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// 0 //
184	D-WP(C)/46479/2026 WP(C)/32303/2026	MANOJ NAHAK VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
185	D-WP(C)/44793/2026 WP(C)/32304/2026	BINOD KUMAR NAYAK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// 0 //
186	D-WP(C)/45135/2026 WP(C)/32305/2026	COASTAL BREWERIES PRIVATE LIMITED, BHUBANESWAR VS MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
187	D-WP(C)/45336/2026 WP(C)/32306/2026	MAA SUBHADRA SELF HELP GROUP, BAHABALPUR VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
188	D-WP(C)/45138/2026 WP(C)/32307/2026	COASTAL BREWERIES PRIVATE LIMITED, BHUBANESWAR VS MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
189	D-WP(C)/44833/2026 WP(C)/32308/2026	URMILA PAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
190	D-WP(C)/43496/2026 WP(C)/32309/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
191	D-WP(C)/45337/2026 WP(C)/32310/2026	PRAMOD KUMAR JAYASINGH VS BHUBANESWAR DEVELOPMENT AUTHORITY, KHURDA	GYANESWAR SATPATHY VS	// 0 //
192	D-WP(C)/37008/2026 WP(C)/32311/2026	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	SOURI DAS VS	// 0 //
193	D-WP(C)/45092/2026	BIDYA DAS	BEDA PRAKASH PANDA	//

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	WP(C)/32312/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42142/2026 WP(C)/32313/2026	M/S KCS PVT.LTD., SUNDARGARH VS CHAIRMAN CUM MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LTD., NEW DELHI	SUVENDU KUMAR RAY VS	// 0 //
195	D-WP(C)/45145/2026 WP(C)/32314/2026	RAMESH CHANDRA SETHI VS MEMBER, BOARD OF REVENUE, ODISHA, BHUBANESWAR	RAJENDRA KUMAR PRADHAN VS	// 0 //
196	D-WP(C)/44369/2026 WP(C)/32315/2026	ALEKHA SITHA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
197	D-WP(C)/43185/2026 WP(C)/32316/2026	TILATAMA BEHERA VS THE ADDL. SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR	PRAMOD CHANDRA SEJPADA VS	// 0 //
198	D-WP(C)/43268/2026 WP(C)/32317/2026	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
199	D-WP(C)/45636/2026 WP(C)/32318/2026	MD.IBRAHIM KHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
200	D-WP(C)/45978/2026 WP(C)/32319/2026	LAXMAN KUMAR NATH VS ADDL.DISTRICT MAGISTRATE (A.D.M.), KEONJHAR	SATYABAN SAHOO VS	// 0 //
201	D-WP(C)/46542/2026 WP(C)/32320/2026	RAGHUNATH JENA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
202	D-WP(C)/45693/2026 WP(C)/32321/2026	PADMESH SAMANTARA VS SHRIRAM FINANCE, THANE BELAPUR ROAD, NAVI MUMBAI	SATYABRATA DASH VS	// 0 //
203	D-WP(C)/43271/2026 WP(C)/32322/2026	HRUSIKESH KOTHIA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
204	D-WP(C)/45290/2026 WP(C)/32323/2026	GOBARDHAN PUHAN VS	PRAGYAN PARAMITA MOHANTY VS	// 0

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205	D-WP(C)/45291/2026 WP(C)/32324/2026	STATE OF ODISHA GOBARDHAN PUHAN VS	PRAGYAN PARAMITA MOHANTY VS	// // 0
206	D-WP(C)/46751/2026 WP(C)/32325/2026	STATE OF ODISHA UPENDRA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0
207	D-WP(C)/43291/2026 WP(C)/32326/2026	STATE OF ODISHA JAGADISH MAHARANA VS	ADYASIDHI MISHRA VS	// // 0
208	D-WP(C)/42205/2026 WP(C)/32327/2026	STATE OF ODISHA NILAMANI SWAIN VS	MANOJ KUMAR MALLICK VS	// // 0
209	D-WP(C)/46526/2026 WP(C)/32328/2026	STATE OF ODISHA RAJENDRA NAYAK VS	SAMIR KUMAR MISHRA VS	// // 0
210	D-WP(C)/46657/2026 WP(C)/32329/2026	BERHAMPUR UNIVERSITY, GANJAM KALI TIRTHA PUJA COMMITTEE, KEONJHAR VS	SISIR DAS VS	// // 0
211	D-WP(C)/46410/2026 WP(C)/32330/2026	STATE OF ODISHA M/S. SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // 0
212	D-WP(C)/46527/2026 WP(C)/32331/2026	ODISHA SALES TAX TRIBUNAL,CUTTACK RAJENDRA NAYAK VS	SAMIR KUMAR MISHRA VS	// // 0
213	D-WP(C)/45334/2026 WP(C)/32332/2026	BERHAMPUR UNIVERSITY, GANJAM KRUSHNA KUMARI MISHRA VS	M. BALAKRISHNA RAO VS	// // 0
214	D-WP(C)/46593/2026 WP(C)/32333/2026	STATE OF ODISHA M/S SREE METALIKS LTD VS	KSHIROD KUMAR SAHOO VS	// // 0
215	D-WP(C)/45727/2026 WP(C)/32334/2026	ODISHA SALES TAX TRIBUNAL , CUTTACK TARUN MINZ VS	PABITRA KUMAR NAYAK VS	// // 0
		UNION OF INDIA		//

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216	D-WP(C)/46529/2026 WP(C)/32335/2026	RAJENDRA KUMAR MEHER VS THE BRANCH MANAGER, CANARA BANK, SAMBALPUR-II BRANCH, SAMBALPUR	SAILABALA JENA VS	// 0 //
217	D-WP(C)/45789/2026 WP(C)/32336/2026	BHAGABAN JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
218	D-WP(C)/45790/2026 WP(C)/32337/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
219	D-WP(C)/45817/2026 WP(C)/32338/2026	AJIT PAIKRAY JAGADEV MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
220	D-WP(C)/45892/2026 WP(C)/32339/2026	MANOJA MANJARI THATOI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
221	D-WP(C)/45894/2026 WP(C)/32340/2026	SANTANU KUMAR SAGADIA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
222	D-WP(C)/46727/2026 WP(C)/32341/2026	SANTOSH BIHARI VS CT AND GST OFFICER, DHENKANAL CIRCLE	PRASANTA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/45118/2026 WP(C)/32342/2026	PRAMILA DEVI PARA MEDICAL TRAINING INSTITUTE, DARINGBADI, KANDHAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
224	D-WP(C)/45882/2026 WP(C)/32343/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WP(C)/46731/2026 WP(C)/32344/2026	M/S.SAHU KIRANA, KUNDRU, KORAPUT VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
226	D-WP(C)/46301/2026 WP(C)/32345/2026	SALONI ENTERPRISES, CUTTACK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
227	D-WP(C)/46735/2026	M/S. HYDRAULICS AND PRIME MOVERS INDUSTRIES, BHUBANESWAR	DAITARI BEHERA	//

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	WP(C)/32346/2026	VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
228	D-WP(C)/46344/2026	DEBADUTTA PANDA	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/32347/2026	VS SRI BUDHESWAR, SRI SIDHESWAR BIJE TIKARPADA AND SRI MANGALA THAKURANI BIJE BHARATPUR, PURI	VS	0 //
229	D-WP(C)/46740/2026	PRIYARANJAN GIRI	SUBHADUTTA ROUTRAY	//
	WP(C)/32348/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/46353/2026	BHABESWAR KANHAR	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/32349/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/46336/2026	BISWAJIT NAYAK	HRUDANANDA MOHAPATRA	//
	WP(C)/32350/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/46359/2026	BHABESWAR KANHAR	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/32351/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/46762/2026	UNION OF INDIA	DEEPAK GOCHHAYAT, C.G.C	//
	WP(C)/32352/2026	VS MAYARANI RATH	VS	0 //
234	D-WP(C)/46546/2026	ANTARYAMI ARUK	SWAPNIL ROY	//
	WP(C)/32353/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/45779/2026	MANINDRA MAHAKUR	PRASANTA KUMAR JOSHI	//
	WP(C)/32354/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/46369/2026	SULOCHANA BHOI	MAHESWAR MOHANTY	//
	WP(C)/32355/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/46372/2026	M/S.SIDHIVINAYAK ROADWAYS, SUNDERGARH	CHITTA RANAJAN DAS	//
	WP(C)/32356/2026	VS COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDERGARH	VS	0 //
238	D-WP(C)/46860/2026	PRIYABRATA SWAIN	GYANA RANJAN SETHI	//
	WP(C)/32357/2026	VS	VS	0

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239	D-WP(C)/46823/2026 WP(C)/32358/2026	STATE OF ODISHA KSHETRA MOHAN SI VS	NIRANJAN LENKA VS	// // 0
240	D-WP(C)/43790/2026 WP(C)/32359/2026	STATE OF ODISHA ARJUN KULHARI VS	DWARIKA PRASAD MOHANTY VS	// // 0
241	D-WP(C)/42240/2026 WP(C)/32360/2026	THE COLLECTOR ,BALASORE BISWARANJAN DAS VS	GOKHA BEHERA VS	// // 0
242	D-WP(C)/46521/2026 WP(C)/32361/2026	STATE OF ODISHA MOHAMMAD RASUL VS	KOUSIK ANANDA GURU VS	// // 0
243	D-WP(C)/46822/2026 WP(C)/32362/2026	UNION OF INDIA BANKUBIHARI DHIR VS	NIRANJAN LENKA VS	// // 0
244	D-WP(C)/46556/2026 WP(C)/32363/2026	STATE OF ODISHA ADIT KUMAR BISWAL VS	SAMVIT MOHANTY VS	// // 0
245	D-WP(C)/46557/2026 WP(C)/32364/2026	STATE OF ODISHA SIBA PRASAD MALIK @ MALLICK VS	RAJENDRA KUMAR DASH VS	// // 0
246	D-WP(C)/43910/2026 WP(C)/32365/2026	STATE OF ODISHA JAGADISH PRASAD AGRAWALA VS	DAYANIDHI MISHRA VS	// // 0
247	D-WP(C)/45821/2026 WP(C)/32366/2026	STATE OF ODISHA BIGHNARAJ BEHERA VS	DIPTI RANJAN BHOKTA VS	// // 0
248	D-WP(C)/46824/2026 WP(C)/32367/2026	SANTOSH KUMAR GOUDA MANGAL SINGH VS	NIRANJAN LENKA VS	// // 0
249	D-WP(C)/46891/2026 WP(C)/32368/2026	STATE OF ODISHA BIDYUT PRAVA BISWAL VS	NARESH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/44868/2026 WP(C)/32369/2026	MAINAK MITTRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
251	D-WP(C)/46563/2026 WP(C)/32370/2026	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
252	D-WP(C)/46675/2026 WP(C)/32371/2026	M/S. LASER POWER AND INFRA LTD., KOLKATA VS ODISHA POWER TRANSMISSION CORPORATION LTD., KHORDA	SATYA SMRUTI MOHANTY VS	// 0 //
253	D-WP(C)/43266/2026 WP(C)/32372/2026	NILAMADHABA NANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
254	D-WP(C)/42868/2026 WP(C)/32373/2026	M/S SMILE ENERGY PRIVATE LIMITED, HYDERABAD VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	// 0 //
255	D-WP(C)/43279/2026 WP(C)/32374/2026	ANURADHA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
256	D-WP(C)/46708/2026 WP(C)/32375/2026	BIBHU PRASAD PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
257	D-WP(C)/46714/2026 WP(C)/32376/2026	SUCHITRA MOHAN MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/46710/2026 WP(C)/32377/2026	ROHITA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
259	D-WP(C)/43433/2026 WP(C)/32378/2026	ABHRANSHU SHEE VS THE COLLECTOR, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
260	D-WP(C)/46711/2026 WP(C)/32379/2026	CHAITANYA SUBUDHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
261	D-WP(C)/45870/2026	M/S SASWAT TRADERS, JAGATSINGHPUR	ADHIRAJ MOHANTY	//

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	WP(C)/32380/2026	VS	VS	0
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK		//
262	D-WP(C)/46713/2026	BISWANATH SAHOO	SUKANTA KUMAR DALAI	//
	WP(C)/32381/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/45473/2026	KRISHNA CHANDRA BHOI	SANJIB MOHANTY	//
	WP(C)/32382/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/45871/2026	KESHAB CHANDRA BARIK	ANUP UDAYA SENAPATI	//
	WP(C)/32383/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/45833/2026	MANORANJAN DIGAL	ASHIT KUMAR DASH	//
	WP(C)/32384/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/41504/2026	BISWANATH PATRA @ D.VENKATESWARLU	BISWABIJAYABAXI ACHARYA	//
	WP(C)/32385/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/45537/2026	SARAT CHANDRA JENA	SUBHADUTTA ROUTRAY	//
	WP(C)/32386/2026	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/45876/2026	TANMAYA RANJAN SAHOO	SUBHADUTTA ROUTRAY	//
	WP(C)/32387/2026	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/45838/2026	AYADHYA NATH MOHANTY	ADYASIDHI MISHRA	//
	WP(C)/32388/2026	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/46074/2026	MANJULA RATH	TUKUNA KUMAR MISHRA	//
	WP(C)/32389/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/45839/2026	TAPAN KUMAR SAHOO	ADYASIDHI MISHRA	//
	WP(C)/32390/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/46081/2026	RAJENDRA SASMAL	RANJIT MOHANTY	//
	WP(C)/32391/2026	VS	VS	0

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273	D-WP(C)/41598/2026 WP(C)/32392/2026	STATE OF ODISHA PRABIN KUMAR PATTNAIK VS	ASWINI KUMAR DASH VS	// // 0
274	D-WP(C)/45877/2026 WP(C)/32393/2026	STATE OF ODISHA LOKESWAR SA VS	ANUP UDAYA SENAPATI VS	// // 0
275	D-WP(C)/45842/2026 WP(C)/32394/2026	STATE OF ODISHA BIJAY KUMAR PATRA VS	ADYASIDHI MISHRA VS	// // 0
276	D-WP(C)/43489/2026 WP(C)/32395/2026	STATE OF ODISHA RICHPAL SGAAR VS	PRASANTA KUMAR JOSHI VS	// // 0
277	D-WP(C)/46101/2026 WP(C)/32396/2026	STATE OF ODISHA REGIONAL COOPERATIVE MARKETING SOCIETY, KHURDA VS	AKHYAYA KUMAR MISRA VS	// // 0
278	D-WP(C)/45843/2026 WP(C)/32397/2026	STATE OF ODISHA BISWA MOHAN PADHY VS	ADYASIDHI MISHRA VS	// // 0
279	D-WP(C)/46090/2026 WP(C)/32398/2026	STATE OF ODISHA GHASIRAM PRADHAN VS	ARJUNA CHARANA BEHERA VS	// // 0
280	D-WP(C)/46519/2026 WP(C)/32399/2026	STATE OF ODISHA ADAM KHAN VS	KOUSIK ANANDA GURU VS	// // 0
281	D-WP(C)/42947/2026 WP(C)/32400/2026	UNION OF INDIA BIJAY KUMAR BHUYA VS	SPANDAN SRICHANDAN VS	// // 0
282	D-WP(C)/44107/2026 WP(C)/32401/2026	STATE OF ODISHA BINOD BIHARI NAYAK VS	SWAPNIL ROY VS	// // 0
283	D-WP(C)/45879/2026 WP(C)/32402/2026	STATE OF ODISHA ASHOK KUMAR SAHU VS	ANUP UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/45880/2026 WP(C)/32403/2026	GHASIRAM BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
285	D-WP(C)/44936/2026 WP(C)/32404/2026	RABINDRA MOHANTY VS SUB COLLECTOR, BHADRAK	MANOJ KUMAR PANDA VS	// 0 //
286	D-WP(C)/46879/2026 WP(C)/32405/2026	M/S.CJ DARCL LOGISTICS LTD., SAMBALPUR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
287	D-WP(C)/45497/2026 WP(C)/32406/2026	RAMANI RANJAN DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
288	D-WP(C)/45751/2026 WP(C)/32407/2026	MD.NEHAL VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //
289	D-WP(C)/45754/2026 WP(C)/32408/2026	SUKANTA SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
290	D-WP(C)/45881/2026 WP(C)/32409/2026	BALABHADRA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	D-WP(C)/46097/2026 WP(C)/32410/2026	SK.RABANI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
292	D-WP(C)/46764/2026 WP(C)/32411/2026	PRATAP CHANDRA PATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
293	D-WP(C)/46106/2026 WP(C)/32412/2026	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
294	D-WP(C)/46114/2026 WP(C)/32413/2026	NILIMA SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
295	D-WP(C)/46117/2026	DUKHABANDHU BISWAL	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/32414/2026	VS GENERAL MANAGER, M.C.L., JAGANNATH AREA, ANGUL	VS	0 //
296	D-WP(C)/45191/2026 WP(C)/32415/2026	SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS LAND ACQUISITION COLLECTOR, MAJOR IRRIGATION PROJECT, ANGUL	SURYAKANTA DWIBEDI VS	// 0 //
297	D-WP(C)/45866/2026 WP(C)/32416/2026	KARUNAKAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
298	D-WP(C)/46192/2026 WP(C)/32417/2026	ARJUN PARAMAGURU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
299	D-WP(C)/45671/2026 WP(C)/32418/2026	SANJAYA KUMAR PANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
300	D-WP(C)/45984/2026 WP(C)/32419/2026	LAXMAN KUMAR NATH VS ADDL DIST.MAGISTRATE (A.D.M) KEONJHAR	SATYABAN SAHOO VS	// 0 //
301	D-WP(C)/46567/2026 WP(C)/32420/2026	AYASHKANTA NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
302	D-WP(C)/46394/2026 WP(C)/32421/2026	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	// 0 //
303	D-WP(C)/46407/2026 WP(C)/32422/2026	M/S KALINGA VIKASH, LINK ROAD, CUTTACK VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	KANANBALA ROY CHOUDHURY VS	// 0 //
304	D-WP(C)/45874/2026 WP(C)/32423/2026	MOHAN CHARAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
305	D-WP(C)/46800/2026 WP(C)/32424/2026	JYOTEERMAYEE MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
306	D-WPCRL/26553/2026 WPCRL/131/2026	SARAT KUMAR NAIK VS	BIBHU PRASAD CHHUALSINGH VS	NUAGAON /161 /2026 0

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307	D-ABLAPL/30102/2026 ABLAPL/11429/2026	STATE OF ODISHA SOURAV BERA VS	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /158 /2026 ()
308	D-ABLAPL/30103/2026 ABLAPL/11430/2026	STATE OF ODISHA RAJA@PRIYABRATA NAYAK VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /395 ()
309	D-ABLAPL/30112/2026 ABLAPL/11431/2026	STATE OF ODISHA SANTOSH PATRA @ A.SANTOSH PATRA VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /227 /2024 ()
310	D-ABLAPL/30114/2026 ABLAPL/11432/2026	STATE OF ODISHA SIMANCHAL CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// KOKSARA /74 /2013 ()
311	D-ABLAPL/30115/2026 ABLAPL/11433/2026	STATE OF ODISHA MUNA GOCHHAYAT VS	RAJLAXMI BISWAL VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar 2(C)CC/0000015/2026
312	D-ABLAPL/24630/2026 ABLAPL/11434/2026	STATE OF ODISHA SIBUNA @ SASIKANTA BEHERA VS	RABINDRA NATH PANDA VS	TIGIRIA /135 /2022 ()
313	D-ABLAPL/30116/2026 ABLAPL/11435/2026	STATE OF ODISHA AKASH SWAIN VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /457 /2026 ()
314	D-ABLAPL/29519/2026 ABLAPL/11436/2026	STATE OF ODISHA ASHOK KUMAR PATRA VS	PRADIPTA KISHORE BHUYAN VS	// LINGARAJ P.S. /274 /2026 ()
315	D-ABLAPL/29619/2026 ABLAPL/11437/2026	STATE OF ODISHA SUMANTA AGASTI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /84 /2026 ()
316	D-ABLAPL/30119/2026 ABLAPL/11438/2026	STATE OF ODISHA BABULA MALLIK @ MANORANJAN MALIK VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /342 /2013 ()
317	D-ABLAPL/30138/2026 ABLAPL/11439/2026	STATE OF ODISHA NARASINGHA BAGHA VS	KARUNAKAR GAYA VS	// NIMAPADA /107 /2026 ()
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318	D-ABLAPL/29670/2026 ABLAPL/11440/2026	BABIN KUMAR JENA VS STATE OF ODISHA	SARAT KUMAR RAYAGURU VS	KRUSHNA PRASAD /247 /2026 () //
319	D-ABLAPL/29955/2026 ABLAPL/11441/2026	RAJESH DAS @ RAJESH KUMAR DAS VS STATE OF ODISHA	GOURAV DASH VS	PATTAMUNDAI MODEL /376 /2026 () //
320	D-ABLAPL/30297/2026 ABLAPL/11442/2026	SUJIT KUMAR SINGH VS STATE OF ODISHA	RANJU MISRA VS	/ /0 () //
321	D-ABLAPL/30011/2026 ABLAPL/11443/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /175 /2026 () //
322	D-ABLAPL/29723/2026 ABLAPL/11444/2026	G. KIRAN @ GEMBALI KIRAN VS STATE OF ODISHA	DIGAMBAR SETHI VS	NARAYANPATNA /71 /2026 () //
323	D-ABLAPL/29969/2026 ABLAPL/11445/2026	BASANTA SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BALIMI /239 /2026 () //
324	D-ABLAPL/29864/2026 ABLAPL/11446/2026	KALIA NANDA VS STATE OF ODISHA	LAXMAN PRADHAN VS	TARBHA /224 /2023 () //
325	D-ABLAPL/30098/2026 ABLAPL/11447/2026	RAJINDRA DEHURY @ DEHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /13 /2019 () //
326	D-ABLAPL/29807/2026 ABLAPL/11448/2026	FATURAM MARNDI @ FATU MARNDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGRIPOSI /234 /2025 () //
327	D-ABLAPL/29899/2026 ABLAPL/11449/2026	BOBY NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	MARKAT NAGAR /256 /2026 () //
328	D-ABLAPL/30169/2026 ABLAPL/11450/2026	SUNIL KUMAR KANDIKUPPA @ SUNEEL KUMAR KANDIKUPPA VS UNION OF INDIA (CBI)	SATYA PRAKASH SATAPATHY VS	/ /0 () //
329	D-ABLAPL/30170/2026	DIPAK DEY @ DEEPAK DEY	MANGU NANDY	KALIMELA /212 /2025

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	ABLAPL/11451/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/29900/2026 ABLAPL/11452/2026	PRATAP KUMAR BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /485 /2026 () //
331	D-ABLAPL/29952/2026 ABLAPL/11453/2026	ABHIMANYU BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOIDA /209 /2026 () //
332	D-ABLAPL/30243/2026 ABLAPL/11454/2026	SRIDHAR SAHOO VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /270 /2026 () //
333	D-ABLAPL/30259/2026 ABLAPL/11455/2026	BABUA@BISWAJIT DHAL VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NIHALPRASAD /210 /2026 () //
334	D-ABLAPL/30263/2026 ABLAPL/11456/2026	SUMITRA BHAGAT VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	SAMBALPUR VIGILANCE /14 /2023 () //
335	D-ABLAPL/30266/2026 ABLAPL/11457/2026	SHIVAM SENAPATI @ SIBAM SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /227 /2024 () //
336	D-ABLAPL/30295/2026 ABLAPL/11458/2026	PURI BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BODEN /176 /2026 () //
337	D-ABLAPL/30296/2026 ABLAPL/11459/2026	NAROTTAM CHANDAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /335 /2025 () //
338	D-ABLAPL/29898/2026 ABLAPL/11460/2026	SATYA RANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MANGALA BAG /366 /2026 () //
339	D-ABLAPL/30246/2026 ABLAPL/11461/2026	MD. SEIKH NAFISH @ NAFIS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /177 /2026 () //
340	D-ABLAPL/30254/2026 ABLAPL/11462/2026	PRAKASH KUMAR MALLICK VS	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /309 /2026 ()

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341	D-ABLAPL/27463/2026 ABLAPL/11463/2026	STATE OF ODISHA ANJAN KUMAR DASH VS	BISWORANJAN SWAIN VS	// BANSADA /231 /2026 ()
342	D-ABLAPL/30058/2026 ABLAPL/11464/2026	STATE OF ODISHA ABHIJIT NAYAK VS	KASHINATH PATTANAIK VS	// CRRI /186 /2026 ()
343	D-ABLAPL/30256/2026 ABLAPL/11465/2026	STATE OF ODISHA D.DIPTI RANJAN@CHAMBA VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /631 /2026 ()
344	D-ABLAPL/29149/2026 ABLAPL/11466/2026	STATE OF ODISHA KAMALAKANTA JENA VS	AMIT PRASAD BOSE VS	// GOPALPUR /195 /2026 ()
345	D-ABLAPL/30309/2026 ABLAPL/11467/2026	STATE OF ODISHA SAGAR ROY@RAJ VS	BISWANATH BEHERA VS	// BARBIL /49 /2025 ()
346	D-ABLAPL/30260/2026 ABLAPL/11468/2026	STATE OF ODISHA SIBA@ACHYUTA NANDA DHAL VS	SAUBHAGYA KETAN NAYAK VS	// NIHALPRASAD /211 /2026 ()
347	D-ABLAPL/29208/2026 ABLAPL/11469/2026	STATE OF ODISHA DUSMANTA BARIK VS	PRIYA RANJAN SINGH VS	// BAMBARI /194 /2026 ()
348	D-ABLAPL/29233/2026 ABLAPL/11470/2026	STATE OF ODISHA PRAMOD MAHARANA VS	HARMOHAN DHAL VS	// DHARMASALA /388 /2026 ()
349	D-ABLAPL/30308/2026 ABLAPL/11471/2026	STATE OF ODISHA RANJITA BADAMUNDI VS	SWAGAT KUMAR SAHU VS	// MOHANA /151 /2026 ()
350	D-ABLAPL/29594/2026 ABLAPL/11472/2026	STATE OF ODISHA BISWANATH NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /285 /2026 ()
351	D-ABLAPL/30311/2026 ABLAPL/11473/2026	STATE OF ODISHA SATISH CHINTAPATRA VS	SATYAM DAS PATTANAIK VS	// MUDULIPODA /134 /2026 ()
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352	D-ABLAPL/30187/2026 ABLAPL/11474/2026	JIBAN JYOTI JENA VS STATE OF ODISHA	DHIREN CHAUDHURY VS	/ /0 () //
353	D-ABLAPL/29610/2026 ABLAPL/11475/2026	BIBHUTI BEHERA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	TIRTOL /318 /2026 () //
354	D-ABLAPL/30315/2026 ABLAPL/11476/2026	SK.RAZAUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /584 /2026 () //
355	D-ABLAPL/30323/2026 ABLAPL/11477/2026	DILLIP KUMAR VS STATE OF ODISHA	SASMITA NANDA VS	BARBIL /377 /2026 () //